

Annexure – 7

Name of the corporate debtor: Bulland Realtors Private Limited; Date of commencement of CIRP on 31.07.2022; List of creditors as on: 27.06.2026

List of operational creditors (Government dues)
(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contin- gent claim	Amount of any mutual dues, th at may be set-off	Amount of claim under verifica - tion	Amount of claim not admitted	Remarks, if any
	Department	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable					
1	Income Tax Central Circle-6, New Delhi		NA	2,62,14,393.00	#####	UNSECURED	NO	NIL	NIL	NIL	NIL	NIL	NIL